To

The Secretary,
Department of Telecommunications,
Sanchar Bhavan,
20, Ashoka Road, New Delhi -1.


This has reference to the letter no. 20-573/2017-AS-I dated 19.06.2018 (Annexure) seeking TRAI’s reconsidered opinion on DoT’s observations on para 5.2 (ii) of TRAI recommendations dated 24.10.2017 on ‘Regulatory Framework for Internet Telephony’.

2. The Authority, after due deliberations has finalized its response which is enclosed herewith. In keeping with the practice, a copy of this letter, along with the TRAI’s response is being placed on the website of TRAI, www.trai.gov.in.

3. This letter issues with the approval of the Authority.

Enclosure: As above.

(S.K. Gupta)
Secretary